

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) The total number of LPG consumers enrolled with distributors of PSU Oil Companies in the State of West Bengal as on 1.4.1996 was about 13.29 lakhs.

(b) As on 1.4.1996, 289 LPG distributorships were functioning in West Bengal.

(c) and (d). 90 new LPG distributorships have been included in the LPG Marketing Plan 1994-96 for West Bengal as per details indicated in the enclosed Statement.

STATEMENT

Location (s)	District
Andul U.A. (Bahula), Durgapur, Asansol U.A. (4), Burdwan (2), Kalna, Menari and Guskara.	Burdwan
Nirgala, Arambagh, Serapore, Makhla, Pandua.	Hooghly
Calcutta (16)	Calcutta
Siliguri (2), Darjeeling Town.	Darjeeling
Sainthia, Bolpur, Dubrajpur, Naihati.	Birbhum
Birnagar (2), Nabadwip, Ranghat, Chakdaha, Andapur.	Nadia
Barrackpore, Bangaon, Kanchrapara, Baduria, Habra, Gobardanga, Taki, Jyangra, Sultanpur, Kanyanagar, Gopalpur, Hatlira.	24 Pargana-N
Howrah, Uluberia, Deojur, Sarenga.	Howrah
Jalpaiguri, Mainaguri, Dabagram, Bhupguri	Howrah
English Bazar(3)	Maldah
Lalgola, Duliyan, Jalganj, Derhaapur, Murshidabad, Beldanga.	Murshidabad.
Balurghat	West Dinajpur.
Khargpur (3), Midnapora Town, Haldia.	Midnapore.
Raiganj, Kaliaganj	N. Dinajpur.
Cooch Behar	Cooch Behar
Purulia	Purulia
Bankurua, Sonaukhi	Bankura
Panskura Panchayat, Gora.	Medinipur
Dainhat	Bardhaman
Mazilpur	24 Pargana-S.

Reforms in Agriculture Sector

155. DR. T. SUBBARAMI REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether piecemeal reforms hit the agriculture sector;

(b) if so, the main reasons for slow progress in bringing out reforms in the agriculture sector;

(c) whether the Government are considering to introduce reforms in an effective way in the agriculture sector; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). The reforms carried out in the agriculture sector include liberalization of inter-state movement of foodgrains, promotion of exports of agricultural commodities, greater focus on development of rainfed farming, adoption of Technology Mission mode for development of oilseeds and pulses, promoting cropping system approach for increasing crop production, greater access to farm credit, higher minimum support price of agricultural commodities etc. These reforms have helped in improvement of agricultural productivity and production

(c) and (d). The Draft Agriculture Policy Resolution, which is under finalization deals effectively with various issues effecting agriculture sector

Cow Slaughter

156. SHRI AMAR PAL SINGH :
DR. RAMKRISHNA KUSMARIA :

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the Government propose to impose a total ban on cow slaughter,

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE) (SHRI RAGHUVANSH PRASAD SINGH) : (a) to (c) Preservation of cattle is a subject matter on which the State Legislatures have exclusive power to legislate. Accordingly various State Governments have enacted suitable laws relating to cow slaughter.

Indo-Pak Border

157. SHRI HARIN PATHAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an international drug racket operating from Pakistan in India and other countries has been burst by the Delhi Police;